

Court- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 284 of 2013

Dated : 13th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Raj West Power Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent (s) : Mr. P.N. Bhandari
Mr. Raj Kumar Mehta
Mr. Elangbum P.S.
Mr. Abhishek Upadhyay

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for further hearing on **10/12/14.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/js

